LOK SABHA UNSTARRED QUESTION NO. 3099 TO BE ANSWERED ON 31st DECEMBER, 2018

Petrol Pump Distributors

†3099. SHRI GOPAL SHETTY:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government/Oil Marketing Companies (OMCs) have reportedly received complaints regarding illegal transfer of petrol pumps of various OMCs especially Bharat Petroleum Corporation Limited in the country and particularly in Thane district of Maharashtra;

(b) if so, the details thereof along with the dates on which the Government/ OMCs received such complaints; and

(c) whether the Government/OMCs have taken any action/are going to take any action on these complaints and if so, the details thereof, complaint-wise?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान)

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (c) Oil Marketing Companies (OMCs) have reported that complaints regarding illegal transfer of petrol pumps without obtaining No Objection Certificate and their sale are investigated; and once the benami operation is established, punitive action for contravention of dealership agreement provision is taken, which includes termination of the dealership.

OMCs have terminated 53 retail outlet dealerships on account of illegal transfer/operation of the dealership during the last three years.

BPCL have received references in respect of Thane, District regarding transfer of RO land and reconstitution of dealership pertaining to M/s Samant Auto Service, Manpada, Dombivali, Thane. Various other references regarding reconstitution of the dealership in favour of Shri Kedar Namdeo Pawar, who is the current landowner of the site of terminated dealership of M/s Samant Auto Service, Manpada, Dombivali were also received. These references were received after resignation of both the then existing partners from the dealership on 13.4.2016. On receipt of resignation, BPCL had terminated the dealership. Currently, the RO is being operated on ad-hoc basis.